

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 47/TT/2017

Date: 22.5.2017

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- **Determination of (i) truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for assets associated with WRSS VI- Reg.**

Sir,

With reference to your letter dated 18.5.2017 pursuant to ROP dated 13.4.2017 in Petition No. 47/TT/2017, I am directed to intimate that your request for extension up to 9.6.2017 for submission of the requisite information has been accepted. It is further intimated that no further extension of time shall be granted in this regard.

Yours faithfully,

Sd/-
(Monojit Sehwat)
Assistant Chief (Legal)